

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).3046-3050/2009

M/S PD EDUCATION PVT.LTD.

Petitioner(s)

VERSUS

DELHI ASSAM ROADWAYS CORP.LTD.& ORS.

Respondent(s)

(With appln(s) for permission to place on record annexures and office report)

Date: 17/02/2011 These Petitions were called on for hearing today.

For Petitioner(s)

Ms Mukta Dutta, Adv.
Mr B.P.Singh, Adv.

For Respondent(s)

Mr. Gagan Gupta, Adv.
Mr. Kamal Mohan Gupta ,Adv
Ms Shweta Sharma, Adv.
M/S. Parekh & Co. ,Adv

UPON hearing counsel the Court made the following
O R D E R

The ld. Counsel for the petitioner is present.

Petitioner is directed to take fresh steps for confirming service of respondent No.1 in SLP(C) No. 3046-3050/2009 through registered post within a week. Served respondents may file counter affidavit before the next date.

List again on 11.3.2011.
(M.K.HANJURA)
Registrar

hj